

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.2451
TO BE ANSWERED ON 21ST DECEMBER, 2022**

DISTRIBUTION OF MILLETS UNDER PDS

**2451. ADV. DEAN KURIAKOSE:
SHRI KHAGEN MURMU:
SHRI ANTO ANTONY:
SHRI SUSHIL KUMAR SINGH:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is planning to modify the Public Distribution System (PDS) to include millets and local varieties which will help farmers as well as nutritional needs of people, if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government is providing millets to States for supply under PDS, if so, the details of millets supplied during the last five years, year and State-wise;
- (c) whether the Government of Kerala has requested to enhance the quota of millets to the State, if so, the details and the response of the Union Government regarding supply of millets to those States like Kerala where these are not going to be grown in the coming year;
- (d) whether the Government will ensure that millets are distributed in all States in the country under PDS in the International Year of Millets, if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government will ensure that at least 30% of food grains distributed are millets in States like Kerala, if so, the details thereof;
- (f) the details of foodgrains, pulses and millets procured by FCI for the purpose of PDS in 2019-20, 2020-21, 2021-22, State-wise; and
- (g) the steps being taken by the Government to nudge farmers not to cultivate crops which require a lot of water?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER
AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) & (b): Under the National Food Security Act, 2013 (NFSA), highly subsidized foodgrains are provided to States/UTs for distribution to around 80 crore beneficiaries through Targeted Public Distribution System (TPDS). Under the Act, the term "foodgrains" is defined as rice, wheat or coarse grains or any combination thereof conforming to such quality norms as may be determined, by order, by the Central Government from time to time. In addition to this, the State/UT Governments may continue with or formulate food or nutrition based plans or schemes providing for benefits higher than the benefits provided under this Act. Details of Coarse Grains allocated to States during last five years are given at Annexure-I.

(c): Yes Sir, State Government of Kerala has requested to provide 991 MT of Ragi. Government of India accords priority to the supply of Coarse Grains/ Millets to States/UTs as per the provisions of NFSA, depending on availability. Government of India has conveyed to the State Government of Kerala that Karnataka will be able to supply 1000 MT of Ragi to the State from upcoming Kharif Marketing Season (KMS) 2022-23.

(d)&(e): Coarse Grains (including millets) are already a part of Public Distribution System (PDS). The procurement, storage and distribution of Coarse Grains by States/UTs is done under Decentralized Procurement (DCP) system. Under this, any State/UT intending to distribute millets under PDS is allowed to procure it from farmers at Minimum Support Price (MSP) under central pool subject to prior approval from Government of India on the detailed procurement plan prepared by State Governments in consultation with Food Corporation of India so as to ensure that the procured quantity is distributed under PDS in that State only. Subsequently, the allocation of approved quantity of millet for distribution under PDS is made by this Department, while ensuring that the overall quantity of rice, wheat and millets has to be within the upper ceiling fixed in respect of each State/UT under NFSA.

(f): Under TPDS, foodgrains (Rice, Wheat and Coarse Grains) are allocated to State/UT Governments. Pulses are not allocated/ distributed under TPDS by Government of India. Details of foodgrains (Rice, Wheat and Coarse Grains) procured by FCI for TPDS in Financial Year 2019-20, 2020-21 and 2021-22, State-Wise are given at Annexure-II.

(g): Crop Diversification Programme is pursued in Original Green Revolution States viz: Punjab, Haryana and Western Uttar Pradesh as a sub scheme of Rashtriya Krishi Vikas Yojana since 2013-14 to divert the area of water guzzling paddy crop to alternate crops like pulses, oilseeds, coarse cereals, nutri cereals, cotton and agro forestry with an objective to demonstrate and promote improved production technologies of alternate crops for diversion of paddy cultivation and to restore soil fertility through cultivation of leguminous crops that generate heavy biomass and consume lesser nutrients. Major activities / interventions covered under Crop Diversification Programme are Alternate Crop Demonstrations, Farm Mechanization and Value Addition, Site Specific Activities, Contingency for awareness, training, implementation, monitoring, etc.

Annexure-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) of the LOK SABHA UNSTARRED QUESTION NO. 2451 DUE FOR ANSWER ON 21.12.2022**

Statement indicating State/UT – wise Allocation of Coarse Grains during the last five years and the current year, is as follows:

Figure in Thousand Tonnes

Year	State	Type of grain	Quantity		Total	
2017-18	Haryana	Bajra	20.000	20.000	34.727	
	OWS-SABLA	Maize	13.000	14.727		
	OWS-WBNP/ICDS	Maize	1.727			
2018-19	Haryana	Bajra	100.000		215.000	
		Maize	15.000			
	Uttar Pradesh	Maize	100.000			
2019-20	Haryana	Bajra	100.000		196.254	
	Gujarat	Bajra	0.891			
	Karnataka	Jowar	1.130			
		Ragi	94.233			
2020-21	Madhya Pradesh	Bajra	150.164	562.821	572.875	
		Jowar	27.258			
	Maharashtra	Jowar	1.468			
		Maize	0.019			
	Uttar Pradesh	Maize	106.413			
	Haryana	Bajra	75.000			
	Karnataka	Ragi	202.499			10.054
	OWS-WBNP/ICDS	Jowar	3.785			
Bajra		6.269				
2021-22	Karnataka	Ragi	556.101	558.864	560.845	
	Uttar Pradesh	Maize	2.763			
	OWS-WBNP	Bajra	1.981			1.981
2022-23	Karnataka	Ragi/Jowar	470.292		559.140	
	Haryana	Bajra/Maize	69.194			
	Uttar Pradesh	Bajra	19.654			

Annexure-II**ANNEXURE REFERRED TO IN REPLY TO PART (f) of the LOK SABHA UNSTARRED QUESTION NO. 2451 DUE FOR ANSWER ON 21.12.2022**

Statement indicating State/UT – wise Procurement of Rice, Wheat & Coarse Grains during 2019-20, 2020-21 and 2021-22 is as follows:

Figure in lakh Tonnes

S. No.	STATES	2019-20			2020-21			2021-22		
		Rice	Wheat	Coarse Grains	Rice	Wheat	Coarse Grains	Rice	Wheat	Coarse Grains
1	ANDHRA PRADESH	55.32			56.66			44.61		
2	TELANGANA	74.54			94.53			79.77		
3	ASSAM	2.11			1.41			3.79		
4	BIHAR	13.41	0.03		23.84	0.05		30.09	4.56	
5	CHANDIGARH	0.15	0.12		0.19	0.11		0.18	0.17	
6	CHHATTISGARH	50.53			47.62			61.65		
7	DELHI	0.00			0.00	0.00		0.00	0.06	
8	GUJARAT	0.14	0.05		0.74	0.77	0.16	0.82	1.70	0.08
9	HARYANA	43.07	93.2	1.00	37.89	74.00	1.50	37.06	84.93	
10	HIMACHAL PR.	0.00	0.01		0.00	0.03		0.19	0.13	
11	JHARKHAND	2.55			4.28	0.00		5.12	0.00	
12	J&K	0.10			0.26	0.00		0.27	0.24	
13	KARNATAKA	0.41		2.02	1.38		5.55	1.47		5.09
14	KERALA	4.82			5.20			5.09		
15	MADHYA PR.	17.40	67.25	0.06	24.97	129.42	2.25	30.70	128.16	0.38
16	MAHARASHTRA	11.67		1.24	12.72	0.00	1.36	12.27	0.01	0.41
17	ODISHA	47.98			52.58		0.20	48.31		0.32
18	PUDUCHERRY	0.00			0.00			0.00		
19	PUNJAB	108.76	129.12		135.89	127.14		125.48	132.22	
20	NEF (Tripura)	0.14			0.16			0.39		
21	TAMILNADU	22.04			30.53			29.43		
23	UTTAR PRADESH	37.90	37.00		44.78	35.77	1.06	43.91	56.41	0.03
24	UTTRAKHAND	6.82	0.42		7.18	0.39		7.74	1.44	
25	WEST BENGAL	18.38			18.90	0.00		24.01	0.00	
26	RAJASTHAN		14.11			22.25		0.05	23.4	
	TOTAL	518.27	341.33	4.32	601.73	389.93	12.08	592.39	433.44	6.30
